

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 348/ND/2017

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

**NAME OF THE COMPANY: Aman Nath Vs. Neemrana Hotels Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Mr. K. Datta, Mr. Ashish Verma and Mr. Shantanu Parashar, Advocates

For the Respondent (s): Mr. Vivek Malik, Advocate for R-1 company  
Mr. Jayant Mehta, Mr. Ashish Dholakia, Mr. Rohan Chawla and Ms. Surani, Advocates for R-2

**ORDER**

Be listed along with the connected matter i.e. C.P.No. 401(ND) 2017 on 11<sup>th</sup> January, 2018.

- s-d - /

**(Ina Malhotra)**  
**Member (J)**